

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 22/05/2019 (WEDNESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	642	Rakesh Pant s/o K.N. Pant, Dehradun	Orders
2	655	Smt. Sunita Kala and six others, Dehradun	Orders
3	661	Santosh Rai, Jodhpur	Documents & arguments

*Be uploaded
RVM*